

12-5-2004

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3.

MA= 973/2004

in

O.A= 1164/2003

Present: Shri Deepak Verma, Counsel for the applicant.
Shri R.N. Singh, Counsel for the respondents.

In view of no resistance put by the learned counsel for the applicant in O.A. MA 973/2004 is allowed. Time to comply with the directions is extended till 5-7-2004. It is made clear, that no further extension of time will be granted.

MA 973/2004 is accordingly disposed of.

S. K. Naik
(S.K. Naik)
Member (A)

Shanker Raju
(Shanker Raju)
Member (J)